prelude to this an ad nit party from the comptroller of Accounts went into the whole matter and they gave a report in October last, and today the whole affair of the Society, financial and otherwise, are being enquired into by a Special Officer appointed in this behalf.

SHRIMATI TARA RAMCHANDRA SATHE: Is it not a fact that many rickshaw wallas suffer from heart trouble after some time? If so. is it not proper to prohibit this by law as is done in Maharashtra?

- SHRI B. S. MURTHY: I think the Halth Minister may answer this question.
- SHRI G. RAMACHANDRAN: I<sub>s</sub> the Minister aware that rickshaw-pulling by hand and now the cycle rickshaw, as between the two the latter does more harm to the puller, as my friend there said a minute ago? Is it not high time that we stop this practice in this country?

SHRI B. S. MURTH^ In order to prevent the increase of "cle rickshaws the Corporation is restricting the issue of licences. It is encouraging them to have scooter rickshaws. As a matter of fact the Members would be happy to know that this Rickshaw Pullers Cooperative Society is also having a section to run scooter rickshaws-

\*479. [The .questioner (Shri Ram Singh) was absent for answer, vide cols. 3393-3394 infra.].

## REPRESENTATIONS REGARDING DIVERSION OF ROAD IN JAWAU (PUNJAB)

- ◆480. SHW JAGAT NARAIN: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to refer to the answer given to Stalled Question No. 378 in the Rajya Sabha on the 9th December, 1963 and state:
- (a) whether the Minister has recently received any representations from the residents of village Jawali, Kangra Dist (Punjab) regarding the diversion of motorable road there; >9
  RS—2.

- (b) if so, what are the main contents of the representations and what action has been taken thereon;
- (c) whether it Is u fact that the new diversion road near village Jawali was closed to traffic and the traffic has beea re-diverted through the old Jawali Bazar road, if so, for what reasons; and
- (d) whether in view of a number of representations addressed to the Central government in the past also in regard tt this road, the Centre has given or proposes to give any suggestions to the Government of Punjab in the matter?

THE DEPUTY MINISTER JN IBE MINISTRY OF COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) No direct representation was received by the Ministry from the residents of Jawali village but a letter on the subject was received from an honourable member of the House

- (b) The diversion road which was opened some years back to relieve congestion of traffic in the main bazar was said to have been subsequently closed to motor traffic which had now to pass through the bazar.
- (C) The diversion road which was closed in October, 1964, has since been reopened. There is no prohibition against traffic passing through the Bazar road.
- (d) The question does not arise in vitw of (c) above.

श्री जगत नारायण : नया वजीर साहव बतलायेंगे कि जब 9 दिसम्बर 1963 को यह सवाल किया गया था तो जिम्मी जबाब में यह कहा गया था कि उनके पास इस हाउस के एक मेम्बर का मेमोरेन्डम श्राया था श्रीर श्री शर्मा जो ज्वाली गांव के रहने वाले है उसका भी मेमोरेन्डम श्राया था । मेरी इत्तिला तो यह है कि हाउस के मेम्बर ने श्रपना मेमो-रेन्डम वापस ले लिया श्रीर मि० शर्मा जो यहां होम मिनिस्ट्री में स्टेनों हैं वे सिर्फ गांवों के लोगों को तग करने के लिए श्रीर अपने मकान को बचाने के लिए इस तरह की कार्यवाही कर

## ति हैं। तो मैं मिनिस्टर साहब से पूछना चाहता हूं कि क्या यह बात दुख्स्त है।

Oral Answers

SHW B. S. MURTHY: It is a fact, Sir, that a person belonging to this village working here in one of the Ministries raised objection that the diversion road would be affecting his house and his property. He put in a petition and it was examined by the SDO, Kangra. And later on, the whole idea was given up, and today both the roads, the original road as well as the diversion road, are available for traffic.

भी अमल नारायण : व और साहत ने मेरे सवाल के 'डी' के बारे में कुछ नहीं कहा । क्या यूनियन सरकार पंजाब सरकार में कहेगी कि ज्वाली का बाजार एक छोटा सा बाजार है और उसमें गाड़ियों के माने जाने में बड़ी मुश्किल होती है, तो हाल में जो ज्वाली में नई रोड खोल दी गई है उसमें सब गाड़ियां जाया करें न कि इस बाजार से होकर 2

SHRI B. S. MURTHY: Sir, La this matter the Punjab Government is the best jadge-

## का **भी सभापति : भाप तो कृत् रहे** भूति का भाग किया गाँउ ति । भूति । भूति का भाग दिन्दी स्टाप्टराक्षी प्रतीत । इस

भी जद्भवराव साहेबराव पाटिस : एक प्रादमी की प्रापर्टी को बचाने के लिए प्रीर उसके मकान को किसी तरह से कोई नुकसान न हो, जो खर्च डाइवर्जन रोड पर किया गया है क्या वह व्यर्थ नहीं जायेगा?

SHRI B. S. MURTHY: No money was spent on the diversion road. The land for the construction of the road was given freely by the people concerned and the Roads Wing of the Government constructed it.

भी अगत नारायण : क्या वजीर साहद यह बतलायेंगे कि श्री लीलाधार जी जो इस हाउस के मेम्बर हैं उन्होंने श्री हाथी जी को लिखा था कि मापको मिनिस्ट्री में जो मि॰ सर्मा स्टेनो हैं वे बेजा दखल दे रहे हैं ?

भी समापति : किसी एक भावमी के बारे में कहना मुनासिब मालम नहीं देन। है।

भी जगत नारायण : उन्हींने मिन-न्टर प्राफ स्टेट को यह लिखा था कि यह स्टेनो सरकारी नौकर होने के कारण बेजा १ । यदा उठा रहा है ।

भी समापति : मगर वह म्डेनो है तो उसने कोई गुनाह नहीं किया है। इंडियन सिटियन होने के नाते वह प्रश्ने कर सकता है।

भी जगत नारायण : मब तो दोनों सड़कें बाल कर दो गई हैं ?

\*481. [The questioner (Shri P. Abroham) was absented For answer, vide col. 3394 infra.]

## दिल्ली में कार, स्कूटर तथा रिक्सा भावि की संख्या

\*482. भी राम सहाय : स्था परिवहन मंत्रं यह बताने की कृपा करेंगे कि :

- (क) देहलें में कार, स्कूटर, साइिल, तंगा, सा किल िलगा और घाटमी द्वारा हाय से चलाए जाने वाले रिक्शा कितने कितने हैं;
- (ख) क्या साइकिल रिक्शा तथा भादमी द्वारा हाथ से चलाए जाने वाले रिक्शा को बन्द करने का सरकार का कोई विचार है; भौर
- (ग) इन लोगों को ड्राइविंग लाइसेंस देने से पहले उनके चरित्र-सम्बन्धी जांट की जाती है ?